

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

Appeal No. 191/252/ND/17

CORAM:

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017**

**NAME OF THE COMPANY: Four Sight Hospitality Management Pvt. Ltd.**  
**SECTION OF THE COMPANIES ACT: 252**

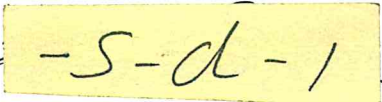
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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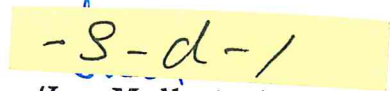
**Present:** Mr. Rohit, CS  
Ms. Lakshmi Gurung and Mr. Easha Kadian, Counsel for Income Tax Department  
Mr. Manish Raj, ROC

**ORDER**

Report of the ROC is on record. There is no objection on behalf of the Income Tax Department.

Reserved for orders.

  
(S. K. Mohapatra)  
Member (T)

  
(Ina Malhotra)  
Member (J)